

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-505
IB-759/ND/2022

IN THE MATTER OF:

M/s. Index Logistic Pvt. Ltd.

....Applicant

Vs.

M/s No. World Wide Express Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv Mohd Anees

ORDER

Proxy Counsel for the Operational Creditor and Proxy Counsel for the Corporate Debtor are present. Both the Counsels submitted that in terms of order dated 30.10.2023, they could not file their written submissions as the main Counsels are busy and therefore, sought time to file written submissions. Two weeks' time is granted to file their written submissions. List this matter on **11.12.2023.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)**